

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2024

Dated 08.10.2024

To,
Sh. Atul Sharma, Hony. Secretary,
Delhi Bar Association,
Tis Hazari Courts, Delhi.

Sub: Declaration Forms to be included as part and parcel of list of members who are kept under the category of 'Doubtful'.

Sir,

In line with the communication dated 26.09.2024, please treat the following entries as the part and parcel of the list of members whose declarations forms are kept under the category of 'Doubtful':-

Sl No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrl. No.	DBA No.	Membership No.
1.	E-1171	Mond. Junaid Malik	9027685050	D/838/2016	M-2461	
2.	D-894	Sh. Kanishk Yadav	9999290605	D/11899/2022	K-1485	
3.	C-226	Ms. Shikha Hooda	9971426736	D/1658/2020	-	
4.	D-867	Sh. Devesh	8368931298	D/63387/2021	D-1460	
5.	A-1010	Sh. Ashok Kumar Jha	7503671783	D/785/2008	A-4623	
6.	A-845	Ms. Ruby	8700292822	D/11561/2021	R-3779	
7.	A-1224	Sh. Aman Kaushik	9368266619	D/11429/2022	A-4545	

Thanking you.

Yours Sincerely,

Nodal Officer, Election Committee,
DBA Election 2024

No. 58005 /EC/DBA/2024

09 OCT 2024

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to I.d. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to I.d. Principal District & Sessions Judge (West), THC, Delhi.
- 4) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.
- 5) In-Charge, Caretaking Branch (HQ), THC, Delhi with direction to display the said notice on all notice boards and other necessary places.

Nodal Officer, Election Committee
DBA Election 2024